

(1989) 37 BLJR 505

Patna High Court

Case No: L.P.A. No. 19 of 1989 (R)

Gyan Ral and Others

APPELLANT

Vs

The State of Bihar and
Others

RESPONDENT

Date of Decision: Feb. 24, 1989

Citation: (1989) 37 BLJR 505

Hon'ble Judges: S.H.S. Abidi, J; N.S. Rao, J

Bench: Division Bench

Final Decision: Dismissed

Judgement

Heard the learned counsel for the parties. We do not find any merit in this appeal. It is accordingly dismissed.